

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 19th APRIL, 2024, 10:30 A.M.

CP (IB)/5/GB/2024

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	GWC Asphalt (OC) Vs T.K. Engineering Consortium Pvt. Ltd
UNDER SECTION	U/s 9 of IBC, 2016

For Petitioner (s) : Dr. S. Tejawat, CA

For Respondent (s) :

ORDER

Ld. Authorized Representative CA Dr. S. Tejawat appears on behalf of the Operational Creditor. Registry is directed to issue notice to the Respondent/Corporate Debtor by email and by speed post and keep tracking record on file. Petitioner is also directed to issue private notice to the Respondents by email and by Speed Post and file affidavit of service at least 3 days before the next date of hearing. On receipt of notice, Respondent shall have 10 days' time to file their reply affidavit. Copy of reply thereof shall be served on the opposite party.

List for hearing on **13.05.2024**.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**H.V. Subba Rao
Member (Judicial)**